

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 31/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Bijay Kumar Jaiswal & Ors -Vs- Shree Valley Realtors Pvt Ltd & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mainak Bose Advocate
Anurag Bagaria Advocate
Dipnath Roy Chowdhury Advocate
Anindita Ghosh Advocate

Petitioners

A. Bagaria
Advocate
27/11/17

Mr. Soumya Sen, Adv.
Mr. Sunil Sen Gupta, Adv.

Respondents

Sd/-
27/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 01/01/2018.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(V.P.Singh)
Member (J)